to Questions

to undertake TB case finding and treatment activities in collaboration with all the medical and health institutions located in the district to make these facilities available nearest to the homes of the suffering population. **BCG** vaccination as a part of the expanded programme of immunisation is given to the new borns and infants. Anti TB drugs are made available for treatment of TB patients to all the district TB Centres under Plan Scheme in accordance with the approved pattern. The State Governments etc. are also providing the drugs at their institutions for treatments of TB patients. About 45000 TB beds are available in the country for treatment of seriously ill TB patients.

4. The National Programme for Control of Blindness envisages provision of eye care services through mobile units, the establishment of upgraded ophthalmology Departments in Medical Colleges, development of District Hospitals in respect of Ophthalmic Wing, well equipped Primary Health Centres, Regional Opthalmic Institutes and Ophthalmic Assistants Training Schools for training of Opthalmic assistants.

A scheme to prevent blindness caused by Vitamin 'A' deficiency among children through oral administration of massive dose of vitamin 'A', is also in operation. This scheme is being implemented in all States/UTs.

Fair price shops in resettlement colonies

190. SHRI **VISHWA BANDHU** GUPTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state what steps Government are contemplating to improve the distribution system through the fair price shops in resettlement colonies and in rural areas of Delhi?

THE DEPUTY MINISTER IN THE DEPARTMENT OF **ELECTRONICS** AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): According to Delhi Administration, there is no separate policy for supply of specified food articles is

rural and urban areas in the Union Terrivory of Delhi. For improving the Public Distribution System in Delhi, Delhi Administration have already taken a number of steps, including arrangement for availability of all food articles to consumers on one and the same day, regular checking of lifting of stocks by the fair price shop owners, surprise visits by the senior officers etc.

Recently, Delhi Administration have introduced a new system of transportátion of specified food articles from the F.C.I. godowns to the door steps of their price shops in a few circles on an experimental basis in order to make the supply of essential commodities in a regular and smooth manner.

Family Welfare Programme on Voluntary Basis

VISHWA BANDHU 191. SHRI GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government are contemplating to take steps to augment the family planning programme on a voluntary basis under the 20-Point programme;
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRIMATI MOHSINA (b). A statement KIDWAI): (a) and being taken by the steps showing Government to promote family welfare on a voluntary basis is annexed.

The following steps are being taken to achieve the objectives of the Family Welfare Programme :---

- of "Small 1.(1) Adoption norm" is being continued to be promoted entirely on a voluntary basis.
- being (2) Intensified efforts are made to spread awareness and information about small family concept by effective and imaginative use of multi-

media and inter-personal communication strategies.

- (3) Each couple has the option to choose the method most suitable to it.
- (4) Services and supplies are being provided as close to the door steps of the acceptors as possible.
- (5) The programme is designed to continue to be an integral part of health care and socio-economic development efforts.
- (6) Facilities and efforts for rapid increase in female literacy are being intensified and expanded.
- (7) Population education is being extended to youth in schools and colleges as well as those out of school. It will also be introduced in all workers' education and training programme conducted by Government departments/agencies and by the organised sector.
- (8) Elected Representatives of the people at all levels grass-root level, village organisations, voluntary organisations etc. are being closely assisted and provided encouragement and supports
- (9) Linkages with other concerned Ministries and Departments have been strengthened.
- (10) Effective observance of the law relating to minimum age for marriage for girls and boys is pursued.
- (11) Maintenance of records of all marriages at the village or community level is being pursued.
- (12) In respect of States lagging behind in performance area specific approach is being followed.
- (13) Under the "Village Health Guide Scheme" which has now been made a fully Centrally Funded Scheme, the Health Guides (who will prominently be women) are responsible for spreading knowledge and information to each individual household and to provide at peoples door-steps supplies for non-clinical methods.
- 2. The Government has also set up a Population Advisory Council consisting

- of Members of Parliament and emnent persons from fields relevant to population control as members to analyse the implementation of the family welfare programme and also initiate and suggest new ideas and strategies with a view to improving the performance of the Programme and achieving the demographic goals.
- 3. In order to further accelerate the pace of the Programme, Government has taken a number of important decisions. There are mainly:
 - (1) Monetary rewards in the form of community assets will be given to recognised and identifiable groups actively engaged in the implementation of the Family Welfare Programme.
 - (2) Cash awards are being given to the best performing States. The prize money is to be utilised for the promotion of the Family Welfare Programme.
 - (3) Innovative publicity in selected areas on campaign basis is being organised. This will be suitably dovetailed with services and supplies.
 - (4) With a view to revamping the organsiation and service delivery outreach system for Family Planning and MCH, health posts consisting of nurse midwives and health workers are being established in urban slums and congested areas.
 - (5) States have been requested to introduce, a scheme of issue of Green Cards to individual acceptors of terminal methods after two children as a mark of recognition and priority attention. This card will enable the acceptors to be accorded preferential treatment in schemes where such preferential treatment is feasible.
 - (6) States have been requested to give to acceptors of sterilisation, 5 State lottery tickets for the next draw.

- (7) Compensation money payable to individual acceptors of sterilisation has been increased by Rs. 30 raising it from the present level of Rs. 70 to Rs. 100.
 - (8) The amount payable to the acceptors of JUDs has been increased from Rs. 6 to Rs. 9.

26 ग्रप्रैल, 1: S4 को पूछ जाने वाले प्रश्न का उत्तर

असरा रोग पर नियंत्रण पाने के लिए उपाय

192. श्री प्यारेलाल खंडेलवाल:

क्या स्वास्थ्य ग्रीर परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि देश के श्रनेक भागों में खसरे का प्रकीप बढ़ रहा है ;
- (ख) क्या सरकार को इस बात की जानकारी है कि मध्य प्रदेश के कुछ जिलों में खसरे की वीमारी से सैंकड़ों वच्चों की मृत्यु हो गई है; और
- (ग) इस बीमारी की रोकथाम के लिए सरकार क्या उपाय कर रही है ?

स्वास्थ्य ग्रौर परिवार कत्याण मंत्रालय में राज्य मंत्री (श्रीमती मोहसिना किदवाई): (क) राज्य स्वास्थ्य प्राधिकारियों केन्द्रीय स्वास्थ्य ग्रासूचना ब्यूरो को खसरे के रोगियों की जो संख्या बताई है वह इस प्रकार हैं:—

| , वर्ष , | | रोगिय | ों की संख्य [ा] |
|-------------|---|-------|--------------------------|
| 1978 | • | | 1,72,177 |
| 1979 | • | | 1,43,358 |
| 1980 | • | • | 1,24,031 |
| 1981 | • | • | 1,95,873 |
| 1982 | | • | 1,45,378 |
| 1983 | | | 86,483* |

*ग्रांकड़े ग्रनन्तिम हैं।

ं (ख) मध्य प्रदेश के 29 जिलों में खसरें से 112 बच्चों की मृत्यु हुई बताई: गई हैं।

खसरे की वेक्सीन खास-खास मेडिकल कालेजों के जिरेए राज्य स्वास्थ्य मधिकारियों को उनके मनुरोध पर उन क्षेत्रों के लिए सप्लाई की जाती है जहां पर खसरा एक जन स्वास्थ्य समस्या है ।

विक्षण मध्य रेलवे के हुबली मण्डल के सहायक खलासी

193 श्री दिनकरराव ग्रोविन्दराव पाटिल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि दक्षिण मध्य रेलने के हुबली मंडल के मिरज, बेलगाम, कोल्हापुर और घोरपुरी के सहायक खलासी-हैल्परों सर्थात् श्रेणी—4 के सकुशल कर्मकारों की उनकी वरिष्ठता के आधार पर पदोन्नतियां और ग्रेड नहीं दिए जा रहे हैं; ग्रौर
- (ख) यांद हां, तो सरकार इस सम्बन्ध में क्या कदम उठाने का विचार रखती है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी 0 के 0 जाफर शरीफ):(क) ग्रीर (ख) सूचना एकत्र की जारही है ग्रीर वह सभा पटल पर रख दी जायेगी।

Surplus Capacity in Perambur Railway Workshops

194. SHRI M. KALYANASUNDA-RAM; Will the Minister of RAILWAYS be pleased to state;

(a) what is the programme for the full utilisation of the surplus capacity in Perambur Railway workshop created due to abolition of maintenance and repairs of steam locos; and